

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-108/ND/09

IN THE MATTER OF:

Sharad Aggarwal & Ors.

..PETITIONER

Vs.

Rajesh Buildcon & Infrac. (P) Ltd

.. RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 07.11.2017

Coram :

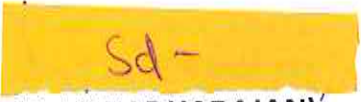
R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner/Applicant : Ms. Geetesh Meena, Advocate
Mr. Vibhor Gupta, Advocate
For the Respondents : Mr. Sangram Patnaik, Advocate
Mr. Sangram Singh, Advocate
Mrs. Swyam Siddha, Advocate

ORDER

List on 21.11.2017 along with CP No.48 (ND)/08.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
07.11.2017